

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3968
TO BE ANSWERED ON 9TH DECEMBER, 2016**

CENTRAL MEDICAL SERVICES SOCIETY

3968. SHRI SUNIL KUMAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the objectives behind setting up the Central Medical Services Society (CMSS);
- (b) the number of meetings conducted by the society so far;
- (c) if so, the details thereof; and
- (d) whether the Government is aware that incidents of black marketing of medicines meant to be provided under different Government schemes in the country and if so, the steps likely to be taken by the Government to check black marketing of medicines along with the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

(a): The objective to set up the Central Medical Services Society (CMSS) was to have in place an independent, professional and autonomous agency for central procurement of quality health sector goods and services required by the Department of Health and Family Welfare in a transparent, fair & efficient manner at competitive rates and to maintain the uninterrupted supply of medicines/drugs through an IT enabled system.

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(b) & (c): The Society has so far conducted 17 Meetings of Governing Body and 3 Annual General Body Meetings. The details thereof are as under:-

Governing Body Meetings:

- (i) 1st GB Meeting on 25.07.2012
- (ii) 2nd GB Meeting on 04.12.2012
- (iii) 3rd GB Meeting on 12.03.2013
- (iv) 4th GB Meeting on 13.06.2013
- (v) 5th GB Meeting on 27.09.2013
- (vi) 6th GB Meeting on 13.03.2014
- (vii) 7th GB Meeting on 08.08.2014
- (viii) 8th GB Meeting on 05.11.2014
- (ix) 9th GB Meeting on 27.02.2015
- (x) 10th GB Meeting on 30.07.2015
- (xi) 11th GB Meeting on 23.09.2015
- (xii) 12th GB Meeting on 01.03.2016
- (xiii) 13th GB Meeting on 16.03.2016
- (xiv) 14th GB Meeting on 17.06.2016
- (xv) 15th GB Meeting on 06.09.2016
- (xvi) 16th GB Meeting on 07.10.2016
- (xvii) 17th GB Meeting on 02.12.2016

Details of Annual General Body Meetings:

- (i) 1st Annual General Body Meeting on 12.03.2013
- (ii) 2nd Annual General Body Meeting on 05.11.2014 and
- (iii) 3rd Annual General Body Meeting on 17.6.2016

(d): No. No incidence of black-marketing of medicines meant to be provided under different Government schemes in the country has come to the notice of Ministry of Health & Family Welfare.

As per the VIIth Schedule of the Constitution of India, the Public Health is a State subject thereby the State Government Authorities are solely responsible and empowered to take the punitive and preventive measures for such activities.

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